

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA
UNSTARRED QUESTION NO. 2038
ANSWERED ON 11.02.2026
BENEFICIARIES UNDER PM-KUSUM

2038. SHRI LUMBARAM CHOUDHARY
SHRI BIDYUT BARAN MAHATO

WILL THE MINISTER OF NEW AND RENEWABLE ENERGY BE PLEASED TO
STATE:

- (a) the total number of farmers have benefited from the installation of solar pumps and grid-connected solar plants under Pradhan Mantri- Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) in the country particularly in Rajasthan especially in Jalore;
- (b) the total solar capacity installed so far under the three components of the PM-KUSUM; and
- (c) whether the Government has taken steps to simplify procedures and increase participation of small and marginal farmers in the country particularly in Rajasthan especially in Jalore and Sirohi and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) As on 31.01.2026, more than 23.14 lakh farmers are benefitted under different components of PM-KUSUM Scheme.

As reported by State Implementing Agencies (SIA) for the state of Rajasthan, 2.76 lakh farmers from the state have been benefitted under the scheme including 17,029 beneficiary farmers from Jalore district.

(b) As on 31.01.2026, a total of 11,670 MW has been installed under all three components of PM KUSUM Scheme.

(c) The Ministry has simplified the procedures and issued comprehensive revised guidelines on 17.01.2024 for ease of implementation of the scheme. The Scheme guidelines mandate that priority would be given to small and marginal farmers and farmers using micro irrigation techniques.

To increase the reach of PM KUSUM scheme, extensive outreach and capacity-building workshops are conducted by the Ministry from time to time. This includes Regional Workshops on RE, including Jaipur, with state public representatives.

As reported by the SIA of Rajathan, a state online portal, "Raj Kisan Saathi", has been created for the application process under Component B of the scheme. The state has also notified minimum land ownership requirement of 0.4 hectares for farmers, and for Scheduled Tribe farmers in the state's notified tribal areas, the land ownership's minimum limit is 0.2 hectares. In addition, the installation of solar power pump sets is permitted not only on wells and tube wells but also on farmers' farm pond/water tank/diggi.
